

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 9993 – JK (LD) of 2025

DATED:- 14 - 08 - 2025

Sanction is hereby accorded to the appointment of Officer's of Higher Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

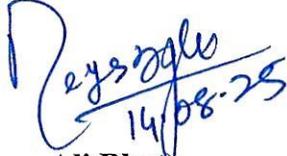
Secretary to Government

Dated: 14.08.2025

No:-LAW-OIC/08/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Higher Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 9993 - JK (LD) of 2025 dated 14.08.2025.

S.No.	Case No.	Case Title	OIC
1.	O.A No. 1483/2024	Priyanka Rakwal Vs UT of J&K & Others	Sanjay Kumar Tickoo, JKAS, Deputy Secretary, Higher Education Department
2.	O.A No. 840/2023	Dr. Suhail Jeelani Vs Higher Education Department	Sanjay Kumar Tickoo, JKAS, Deputy Secretary, Higher Education Department
3.	OA No./2024	Junaid Ali Lone Vs UT of J&K and Others	Syed Ishrat Parvez, Under Secretary, Higher Education Department
4.	O.A No. /2024	Shakir Afzal Vs UT of J&K and Others	Syed Ishrat Parvez, Under Secretary, Higher Education Department
5.	CCP (S) No. 163/2025 in WP (C) 2806/2019	Gulzar Khaliq VS State of J&K and Others	Principal, GDC, Chari-e-Sharif, Budgam.
6.	O.A No. 640/2025	Reyaz Ahmad Shameem Vs UT of J&K and Others	Syed Ishrat Parvez, Under Secretary, Higher Education Department
7.	T.A 02/2025	Sajad Ahmad Bhat VS UT of J&K and Others	Sanjay Kumar Tickoo, JKAS, Deputy Secretary, Higher Education Department
8.	T.A 3834/2020	Rayees Ahmad Dar vs UT of J&K and Others	Syed Ishrat Parvez, Under Secretary, Higher Education Department
9.	WP (C) No. 1255/2025	Mudasir Ahmad Wani Vs UT of J&K and Others	Principal, GDC, Shopain.
10.	O.A No.764/2025	Syed Tanvir Indrabi VS UT of J&K and Others	Principal, GDC, Vailoo-larnoo
11.	O.A No. 389/2025	Mohd Syed Shah VS University of Kashmir & others	Dr. Deep Novel Kour (JKAS), Deputy Secretary, Higher Education Department
12.	O.A No. /2025	Gulzar Ahmad Rather Vs UT of J&K and Others	Sanjay Kumar Tickoo, JKAS, Deputy Secretary, Higher Education Department
13.	O.A No. 187/2025	Naveed Anjum Mir Vs UT of J&K and Others	Sanjay Kumar Tickoo, JKAS, Deputy Secretary, Higher Education Department
14.	OA No. 61/1042/2023	Hilal Ahmad VS UT of J&K and Others	Sanjay Kumar Tickoo, JKAS, Deputy Secretary,

Reyaz

Jm

			Higher Education Department
15.	O.A No. 531/2025	Khursheed Ahmad Naikoo Vs UT of J&K & others.	Sanjay Kumar Tickoo, JKAS, Deputy Secretary, Higher Education Department
16.	O.A No. 655/2025	Syed Abrar Ul Haq VS UT of J&K & others.	Sanjay Kumar Tickoo, JKAS, Deputy Secretary, Higher Education Department
17.	O.A 988/2024	Ajaz Ahmad Mir VS UT of J&K & others.	Sanjay Kumar Tickoo, JKAS, Deputy Secretary, Higher Education Department
18.	O.A/996/2025	Somalya Dogra vs UT of J&K and ors.	Nodal Principal, Jammu
19.	WP(C) No. 487/2025	Unique Sanitation & outsourcing Service vs UT of j&K and ors.	Principal, GCET, Jammu
20.	O.A No. 670/2025	Heera Saini vs Higher Education department	Principal, GCET, Jammu
21.	OWP No. 274/2011	Sham Lal & ors vs State of J&k and ors.	Principal, GCET, Jammu

Deysingh

Jms